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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 198/397-398/NCLT/AHM/2016 (New) C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--|-------------|-----------------------------|-----------|
| 1. Parutosh Jupiter | Advocate | R-8-17,19-24,27 29,31-37 | (Albito |
| 2 Mable Masad tu MIS Trindit yupta, the | Advocate | R1-7 | balda |

<u>ORDER</u>

None present for Petitioner. Learned Advocate Ms. Prabha Prasad i/b Trivedi Gupta present for Respondents no. 1 to 7. None present for Respondent no. 28. None present for Respondent no. 39. Learned Advocate Mr. Paritosh Gupta present for Respondents np. 8 to 17, 19 to 24, 27, 29, 31 to 37.

At request of Respondents.

List the matter on 20.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.